

Through Video Conference via Cisco WebEx

Misc. Application No. 39/2020

CBI v. Dr. P. Dasgupta

08.09.2020.

Present:- Sh. Alok Kumar Sen Gupta and Sh. Suraj Prakash, counsels for the applicant Dr. P. Dasgupta.
Ms. Shashi Vishwakarma, PP for the non-applicant/CBI with consultant Sh. C. K. Sharma.

Since physical hearing in the matters has commenced in the court complex on rotational basis in view of the office order No. E-10559-10644/Power Gaz/RADC/2020 dated 28.08.2020, let the application be listed for physical hearing in the court on 24.09.2020. The date has been given as per the convenience of the counsels for the applicant.

A copy of the order be sent to the computer branch for uploading the same on the website.

Original signed order has been retained by the undersigned, which shall be placed on record as and when the undersigned visits the court.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/08.09.2020.